

हो तो उसके साथ संबंधित उच्च न्यायालय के अधिकार के अधीन जारी किया गया अंग्रेजी भाषा में उसका अनुवाद संलग्न किया जायगा।

संविधान के अनुच्छेद 348 के खण्ड (1) के उपखण्ड (क) के अन्तर्गत जब तक संसद कानून द्वारा अन्यथा व्यवस्था नहीं करती, उच्चतम न्यायालय की सभी कार्यवाही अंग्रेजी भाषा में की जायगी।

(ख) और (ग) राजभाषा अधिनियम, 1963 की धारा 4 के अधीन 26 जनवरी, 1975 के बाद राजभाषा संबंधी एक ससदीय समिति का गठन किया जाना है। यह समिति संघ के सरकारी प्रयोजन के लिये हिन्दी के प्रयोग में हुई प्रगति का पुनरीक्षण करेगी और उस पर सिफारिश करते हुये राष्ट्रपति को एक रिपोर्ट प्रस्तुत करेगी और राष्ट्रपति उसे दोनों सदनों में रखवायेगे तथा सभी राज्य सरकारों को भिजवायेगे।

Effect of shortage of Yarn on Tyre Industry in Goa

1347. SHRI ANADI CHARAN DAS: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether the Tyre Industries in Goa have been badly affected by shortage of yarn recently; and

(b) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) Due to difficult supply position of caprolactum and wood pulp in the international market, the indigenous availability of rayon/nylon fabric has come down resulting in a marginal shortage of yarn for these industries in the country. However, no specific complaint of shortage of yarn has been received from the unit manufacturing automobile tyres and tubes in Goa.

(b) Import of nylon and rayon tyre yarn has been permitted to the tyre units on a restricted basis.

Scheme to convert Coal into Gas and oil

1349. SHRI BIREN ENGTI:

SHRI B. K. DASCHOW-DHURY:

Will the Minister of ENERGY be pleased to state:

(a) whether there is a scheme to convert coal into gas and oil;

(b) whether international developments in regard to the prices of coal have rendered the scheme uneconomic; and

(c) whether in view of this the scheme is now being abandoned?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) to (c). A proposal for setting up a coal based synthetic petroleum plant has been received from the Government of West Bengal. Government have also recently set up an Expert Group to consider the technology of conversion of coal into oil.

Setting up of Coal Stockyards

1350. SHRI S. R. DAMANI: Will the Minister of ENERGY be pleased to state:

(a) whether the proposal to set up coal stockyards has been implemented to facilitate distribution;

(b) if so, the particulars of their location, quantities of stock and cost of administration, and

(c) whether this system has met with adverse reaction of the consumers and, if so, what are their objections and how Government propose to meet them?